

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 428**

**IA/373/ND/2021, IA/3542/ND/2023,  
IA/3541/ND/2023, IA/3539/ND/2023,  
IA/352/ND/2024, New IA/1977/ND/2024 IN  
IB/1005/ND/2018**

**IN THE MATTER OF:**

M/s Swastik Interchem Pvt Ltd	...	Applicant
Versus		
M/s A. M. Vinyl Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 26.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent/ DGFT	:	Adv. Vikrant N Goyal, Adv. Abhishrut Singh, Adv. Anushree Narain, Adv. Renuka Anand, Adv. Ashish Kr Gupta, Adv. Sachin, Adv. Iswar Mohapatra
For the Liquidator	:	Adv. Ishaan Mukherjee

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **27.05.2024**.

**Sd/-  
(Court Officer)**